

**Statement of applications/Petitions disposed during the month of Jan, 2017**

<b>Opening Balance</b>	<b>:</b>	<b>41</b>
<b>Receipt during the month</b>	<b>:</b>	<b>2</b>
<b>Total</b>	<b>:</b>	<b>43</b>
<b>Disposal during the month</b>	<b>:</b>	<b>2</b>
<b>Closing Balance</b>	<b>:</b>	<b>41</b>

<b>DETAILS OF APPLICATIONS/PETITIONS DISPOSED</b>						
<b>Sr. No</b>	<b>Name of the Applicant/Petitioner</b>	<b>Application/Petition</b>		<b>Question(s) on which Advance Ruling is sought</b>	<b>Action taken during the month</b>	<b>Remarks</b>
		<b>No. and date of receipt/Registration</b>	<b>Whether relates to Customs / CX / Service Tax.</b>			
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7.</b>
<b>1.</b>	The IDEAL Construction, Kohlapur-416001	AAR/44/ST-I/12/2016  22.04.2016	Service Tax.	Whether on the facts and in law, the input service tax credit will be available to the Ideal Construction regarding the service tax charged in bills and paid on construction service provided by APEC infrastructure Pvt.Ltd.	<b>Disposed-of as Withdrawn vide Authority's order AAR/ST-I/01/2017 Dated 06.01.2017</b>	<b>Nil</b>
<b>2.</b>	M/s Tablets (India) Limited, Chennai-600081	AAR/44/CE-I/16/2016  20.05.2016	Central Excise	1. Whether the pharmaceutical product viz. BIFILAC/BECELAC-PB manufactured with the four ingredients viz. (a) Streptococcus faecalis T-110 JPC; (b) Clostridium butyricum TO-A; (c) Bacillus mesentereicus TO-A JPC; and (d) Latic acid bacillus [LACTOBACILLUS 22SPOROGENES] which are Micro-Organism will stand Classified Under CH 30029030 of CETA 1985?	<b>Disposed-of as Withdrawn vide Authority's order AAR/ST-I/01/2017 Dated 13.01.2017</b>	<b>Nil</b>